

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal Nos. 104, 105 & 106 of 2012**

**Dated : 19<sup>th</sup> August, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Tata Power Company Ltd. .... Appellant(s)**  
**Versus**

**Maharashtra Electricity Regulatory Commission ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Amit Kapur**  
**Mr. Vishal Anand**

**Counsel for Respondent (s) : Mr. Buddy A. Ranganadhan**

**ORDER**

The learned counsel for the State Commission has finished his arguments in respect of the issues contained in Part ( D ).

Post the matter for making further submissions in respect of issues contained in Part (E) on **02.09.2013 at 2.30 p.m.**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

*Vs/pg*